DECLARATION OF ASSETS AND LIABLITIES

Year: - 2020-2021

I <u>Prashant Prasad</u> son/daughter/wife of <u>Sri Yogesh Prasad Ram</u> aged <u>43</u> years, belonging to <u>Government of Bihar</u> service and presently working as <u>ASSISTANT SUB MARSHAL</u>, <u>BIHAR BIDHAN SABHA PATNA</u> give herein below the details of the assets (immovable, movable, bank balance, etc.) Of myself, my spouse and dependents*:

A. Details of Movable Assets

(Assets in the joint name indicating the extent of joint ownership will also have to given)

Sr. No	Description	Self- Prashant Prasad	Spouse- Kavita Bharti	Dependent- 1 Aarushi Sinha	Dependent - 2 Divyanshu divy	Dependent -3 Nil
i	Cash	Rs 3000	RS 10000	Nil	Nil	Nil
II	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Nil	Nil .	Nil	Nil	Nil
ill	Bonds, Debentures And Shares in Companies	SAHARA RS 14550	SAHARA RS 50000	Nil	Nil	Nil
iv	Others Financial Institutions,NSS, Postal Savings,LIC Policies,etc.	nstitutions,NSS, Nil Postal Savings,LIC		Nil	Nil	Nil
V	Motor Vehicles- Details of Make	Hero Honda (CD Down) BR 10D-4034 RS 10000 BAJAJ DISCOVER BR1AU 6427 RS=15000	Nil	Nil	Nil	Nil
Vİ	Jewellery (Give details of weight and Value)	Gold-20gram Rs=94000 Silver-125 gramRs= 8500=00	Gold-85 gram Rs=400000 Silver-300gram Rs= 20000=00	Nil	Nil	Nil
Vii	Other Assets such as values of Claims/Interests	House Hold Item Value:-Rs= 80,000=00	Nil	Nil	Nil	Nil

<u>NOTE</u>:-Value of Bonds/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non-listed companies should be given. (*Dependent here means a person substantially dependent on the income of the Employee.)

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B. Details of Immovable Assets

[NOTE: - Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated.]

Sr. No	Description	Self-	Spouse- Name(s)	Dependent - 1 Name	Dependent - 2 Name	Dependent -3 Etc Name
i	Agriculture Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current Market Value	Nil	Nil	Nil	Nil	Nil
II	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent(Total measurement) -Current Market value	Nil	Khata no 828 kheshra no 1854,1856,1859,1861 rakwa 792.39 sqft Value=Rs-1500000 bgp Khata no 6/61 kheshra no.02 rakwa 450 sqft value Rs= 600000 bgp Khata no 62 kheshra no 13 ka ansh 1.71 d value Rs= 1300000 beatura, patna	Nil	Nil	Nil
ili	Buildings(Commercial and Residential) -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
iv	Houses/Apartments, etc -Location(s) - Survey/Door Number(s) -Extent (Total measurement) -Current Market value	Nil	Nil	Nil	Nil	Nil
٧	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

I give herein below the details of my liabilities/over dues to public financial institutions and government dues:-

[Note:- Please give separate details for each items.]

Sr. No		Description	Name & Address Of Banks / Financial Instruction(s) Department(s)	Amount Outstanding as		
(a)	(i)Lo	ans from Banks	(SBI Bihar Bidhan Mandal Branch Patna.)	800000=00		
	(ii) Loans from Financial institutions		Nil	Nil		
	(iii)Government Dues:		Nil	Nil		
	Α	Dues to departments dealing with govt. Accommodation	Nil	Nil		
	В	Dues to departments dealing with supply of water	Nil	Nil		
	С	Dues to departments dealing with supply of electricity	Nil	Nil		

d	Dues to departments dealing with telephones	Nil	Nil
е	Dues to departments dealing with govt. Transport (including aircraft and helicopters)	Nil	Nil
f	Other dues if any	Nil	Nil

(b)	(i) Income Tax including surcharge [Also indicate the assessment year up to which income Tax Return Filed .Give also (PAN)]	Nil PAN NO BMDPP8212P	Nil
	(ii) Wealth Tax [Also indicate the assessment year up to which Wealth Tax Return Filed.]	Nil	Nil
	(iii) Sales Tax (Only in case of proprietary business)	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Details

(i)	GPF / CPF / PRAN No.		PTS/BLA-1072								3
(ii)	Gender		Male		(MALE / FEMALE)						
(iii)	Date of Birth		0	1	0	3	1	9	7	7	
			D	D	М	М	Υ	Υ	Υ	Υ	
(IV)	Class / Group	1: 2	<u>C</u>					(A	/B/C))	
(V)	Cadre		Bihar Secretariat Service								

Full Name e.g.: B.A.S. - Bihar Administration Service

B.S.S. - Bihar Secretariat Service

(vi) Home District Bhagalpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature:- 4211-1 4414

Name of Employee: -Prashsant Prasad Designation: - Assistant SUB MARSHAL Department: -Bihar Bidhan Sabha Patna

PLACE-PATNA.

Date: - 04.02.202/

NOTE: - Please sign each page of the declaration. Assets declaration must be in A-4 size white paper with computer typed (single side) in prescribed format.

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